

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE

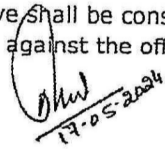
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

ORDER

The transfer and posting of the following officials is hereby made with immediate effect:-

Sl.No	Name of the official	From	To
1	Ms. Richa Kumar W/o Sh. Manoj Kumar (E.C.-89752550)	JA/Ahlmad in the court of Sh. Shivaji Anand, Ld. DJ+MACT (NW), Rohini Courts, Delhi	Branch Incharge of Judicial Branch, General Branch-I, Protocol Branch & Stationery Branch (NW), Rohini Courts, Delhi.
2	Sh. Roshan Lal S/o Sh. Girdhari Lal (E.C.-52113015)	JA in Office Pool (NW), Rohini Courts, Delhi	JA/Ahlmad in the court of Sh. Shivaji Anand, Ld. DJ+MACT (NW), Rohini Courts, Delhi
3	Sh. Sumit Thakran S/o Late Sh. Om Prakash (E.C.-75906263)	JJA in Office Pool (NW), Rohini Courts, Delhi	JJA in Filing Section (NW), Rohini Courts, Delhi

- Note:- (1) **Ms. Babita Rani W/o Sh. Surender Kumar, JA (E.C.-79253923)** is hereby directed to also work as the Branch Incharge of Library Branch (NW) in addition to the duties already assigned to her.
- (2) **Sh. Sunil Dutt S/o Sh. Shri Chand, SJA/Branch Incharge (E.C.-50462866)** is hereby directed to also work as the Nodal Officer, RCBA Election Committee 2024 in addition to the duties already assigned to him.
- (3) **Sh. Vijay Kumar S/o Sh. Rajender Singh, JA (E.C.-19001337)** is hereby directed to look after the work of Hindi Section (NW) in addition to the duties already assigned to him.
- (4) **Sh. Sushil Kumar Pal S/o Sh. Deep Chand, SJA/Branch Incharge (E.C.-49184407)** is hereby directed to also work as the Branch Incharge of RTI Cell (NW), PIO (NW) and Record Officer (NW) in addition to the duties already assigned to him.
- (5) Non-compliance of this order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the official as per rules.

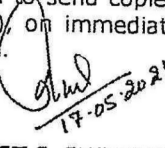

(VIRENDER KUMAR BANSAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

No.F2(2)/Admn.II/NW/RC/2024/ 17607-17639

Date 17/05/2024

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Judicial Officer(s) concerned, Rohini Courts, Delhi.
3. The Officer In-Charge, Accounts Branch (NW), Rohini Courts, Delhi.
4. The Sr. A.O.(J)/A.O.(J), Administration Branch-II (Central), Tis Hazari Courts, Delhi.
5. The Record Officer, North-West, Rohini Courts, Delhi.
6. The Dealing Official, Personal File, Administration Branch-II (Central), Tis Hazari Courts, Delhi.
7. The Dealing Official, ACR Cell, Tis Hazari Courts, Delhi.
8. The Web-site Committee, Rohini Courts/Tis Hazari Courts, Delhi.
9. The Dealing Official, Server Room, Rohini Court/Tis Hazari Courts, Delhi.
10. Personal Office of the undersigned.
11. The Facilitation Centre, Rohini Courts, Delhi.
12. The ALIO, Library Branch, Rohini Courts, Delhi.
13. The Dealing Official, LAYERS seat, Rohini Courts/Tis Hazari Courts, Delhi for uploading this order on LAYERS.
14. The official(s) concerned.
15. The Dealing Official, R&I Branch, Rohini Courts, Delhi with the direction to send copies of each of the Relieving Report and the Joining Report of the above named official(s) on immediate receipt of the same, to the Administration Branch-II (North-West), Rohini Courts, Delhi.


PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI